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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	: CA/7/IB/2018	
PETITION NUMBER	: CP/540/ (IB)/2017	
NAME OF THE PETITIONER(S)	: KOTAK MAHINDRA BANK LTD	
NAME OF THE RESPONDENT(S)	: LAKSHMI VILAS BANK & ORCHID PHARMA LTD	
UNDER SECTION	: 14 47	
S.No.	NAME (IN CAPITAL)	DESIGNATION
		SIGNATURE
		REPRESENTATION BY WHOM

KOTAK MAHINDRA

9710896474

MANOJ MENON

Asst. R

ORDER

Counsel for petitioner present. He is directed to send private notice to the
respondent for appearance and to make submissions on the next date of hearing
and file an affidavit in proof of delivery. Put up on 06.02.2018.

10/01/2018

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc